

[Shri Braj Raj Singh]

come to know of this. As a matter of fact this is just laughing over the miseries of the people.

Mr. Speaker: Nobody laughs over these things. I do not know if the hon. Member wants a diection to be given to the hon. Minister that all cases of deaths due to such diseases should be reported to the House from time to time. The hon. Member does not say that it is not an epidemic. Tetanus occurs when a man falls down and there is bleeding and unless he takes some precaution, it may later on end in tetanus. Unless it is said by any hon. Member here that it has been declared to be an epidemic, there is no need for the hon. Member to urge that steps be taken here or that it is not being dealt with properly. I am not allowing the calling attention notices to be utilised as motions for discussion of these particular matters. It is only a matter of information.

Shri S. M. Banerjee (Kanpur): The hon. Minister said that after the Press Reports appeared he collected the figures. I want to know whether in all the rural and urban hospitals the anti-tetanus injections are not given unless the patients purchase them from outside? May I know whether any arrangement has been made in the rural areas for this because the disease is increasing there?

Mr. Speaker: The hon. Member wants to make it free.

Shri Karmarkar: I shall make enquiries. But subject to those enquiries, generally I believe that upto a particular income level, no charges are made. Beyond that level charges are made as they ought to be made. But I shall make an enquiry. An indigent patient, I am quite sure, is charged nothing because he has nothing to pay.

Shri Braj Raj Singh: In tetanus death occurs immediately, within 4, 8 or 12 hrs. Is it possible for any doctor to verify about the income and then give the injection?

Shri Karmarkar: I hope the House would not be misguided by people who do not know anything about medicine. I had myself a patient in the home and my domestic servant died full four days afterwards. He did not die within four hours... (Interruptions).

Mr. Speaker: Tetanus may arise long after the incident. A man falls down in the street and something gets into the blood. It may have its reaction many days later. What a man does is that as soon as he gets the injury and he has a bleeding wound he gets injected. There is sufficient time for him to purchase the serum and then have the injection. Why should persons who can pay be helped? That is the attitude of the hon. Minister. Those who cannot pay will be helped with free injections. Now, let us proceed to the next business... (Interruptions).

Pandit Thakur Das Bhargava (Hissar): What is the price of one doze of serum?

Mr. Speaker: Only people who go to the hospital will get it. How can we drag people to the hospital? Let us go to the next business.

RESIGNATION OF A MEMBER

Mr. Speaker: I have to make a small announcement. I have to inform the House that Shri Mathuradass Mathur has resigned his seat in Lok Sabha with effect from today, the 11th August, 1960.

12.20 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS ISSUED UNDER GOVERNMENT SAVINGS CERTIFICATES ACT, GOVERNMENT SAVINGS BANKS ACT AND PUBLIC DEBT ACT.

The Minister of Finance (Shri Morarji Desai): Sir, I beg to lay on the Table—

- (i) A Copy of the Post Office Savings Certificates Rules,